Oral Answers

4397

† मिगॅलाना एम० फारूकी : क्या आनरविल मिनिस्टर इस बात पर गाँर फर्मा रहे हैं कि यह जो इतनी बड़ी प्रापर्टी पड़ी हुई हैं, बजाय इसके कि उसका सर्वे किया जाय और उसमें सर्च किया जाय, उसे बैच क्यों नहीं दिया जाता ?]

DR. K. N. KATJU: A survey has been made and everything has been found to be quite correct.

PENSIONS GIVEN TO FOREIGNERS

◆584. MOULANA M. FARUQI: Will the Minister for DEFENCE be pleased to state the number of foreigners, coun-trywise, receiving pensions from India?

THE DEPUTY MINISTER FOR DEFENCE (Shri Satish Chandra): In accordance with an agreement reached between the Governments of India and the U. K. in July 1948, the Commonwealth Relations Office in the U. K. disbursed pensions on behalf of the Government of India in respect of British officers and Other Ranks of the Indian Armed Forces where payments were made outside India and Pakistan. The above arrangements have recently been reviewed and an agreement has been entered into between the two Governments under which the final liability for pensions and connected benefits to or in respect of European personnel (including civilians) who have served or are serving with the Government of xaJia or the State Governments, as well as, their widows and other dependents, has been assumed by the U.K. Government with effect from Is* April 1955. In view of these arrangements, lists of foreign pensioners with classification of nationalities are not maintained by the Government of India and their number is, therefore, not recaily available.

1 Transliteration in Devanagari script.

IMPORT OF COMICS

*585. SHRIMATI VIOLET ALV.i: Will the Minister for HOME AFFAIRS be pleased to state:

(a) the names of the countries from which comics are imported;

(b) the number of comics imported in the years 1952, 1953 and 1954; and

yc) the dollar exchange granted for the import of American comics and periodicals during the above period?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): (a), (b) and (c). Information is not available with the Government of India.

SHRIMATI VIOLET ALVA: May 1 know, Sir, if Government is trying to collect any information, especially when there is a section of public opinion which is so much against these comics, as being detrimental to the youth of India?

SHRI B. N. DATAR: It is very difficult to collect the information, because the import licence is issued in general terms, the only exception or reservation being in the case of obscene books or objectionable books, under the Press (Objectionable Matter) Act.

SHRIMATI VIOLET ALVA: Does it not fall under the category—Objectionable Reading Material for the youth of India?

SHRI GOVINDA BALLABH PANT: The matter is being looked into by the Government and there is some possibility of some action being taken.

WHITE PAPER ON DEFENCE

*586. SHRI SARDAR SINGH OF KHETRI: Will the Minister for DEFENCE be pleased to state:

(a) whether Government have considered the desirability of publishing a White Paper on Defence similar to that issued by the U.K. Government; and 4399 Oral Answers

(b) if Government do not consider this to be desirable, what are the reasons for the decision?

THE MINISTER FOR DEFENCE (DR. K. N. KATJU): (a) and (b). The Statement of Activities already circulated to the Members contains all important information which can be disclosed. There is no need for copying exactly the practice which obtains in the United Kingdom.

SHRI SARDAR SINGH OF KHETRI: May I know, Sir, why it is considered desirable by the hon. Minister that as much information is not given as is done in other countries, for instance the United Kingdom?

DR. K. N. KATJU: We have tried to give the utmost information. But please remember that our Army exists purely for defence. There are no military alliances with other countries and things of that sort. Therefore, keeping that in view, this Statement was prepared. But I can give this undertaking that the Defence Ministry will look further into the matter when the Report is being prepared next year and, if necessary, will enlarge the area of information.

LOAN TO THE INSTITUTE OF NUCLEAR PHYSICS, CALCUTTA

*587. DR. R. P. DUBE: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether the loan of Rs. 80 lakhs given to the Institute of Nuclear Physics, Calcutta, is proposed to be written off to revenue;

fb) the number of years in which the loan is recoverable; and

(c) whether it is interest-free?

THE MINISTER FOR NATURAL RESOURCES (SHRI K. D. MALAVIYA.I: (a) No, Sir. Actually the loan is of Rs. 80,000, not Rs. 80 lakhs.

<*b*) 33 years.

(c) Yes, Sir.

DR. R. P. DUBE: Is this a purely Government institution or have some private people also contributed to it?

SHRI K. D. MALAVIYA: This institution is administered by the governing body which is composed of the Vice-Chancellor and some representatives of the Government and also the Atomic Energy Commission.

नर्मदा नदी पर पुल का निर्माण

≉४८८. श्री कृष्णकान्त व्यास : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्यभारत में बड़वानी के निकट नर्मदा नदी पर पुल बनाने के लिए कोई प्राक्कलन सँयार किया गया हैं ; आँर

(ख) यीद हां, तो इस पुल के निर्माण-कार्य के कब तक प्रारम्भ होने की आशा हैं ?

f [Construction of a Bridge over River Narbada

*588. SHRI KRISHNAKANT VYAS: Will the Minister for HOME AFFAIRS be pleased to state:

(a) whether estimates for the construction of a bridge over the River Narbada near Barwani in Madhya Bharat have been prepared; and

(b) if so, when the construction of the bridge is expected to be taken up?]

गृह-कार्थ उपमंत्री (श्री बी० एन० वृासार): (क) और (ख). मध्य-भारत सरकार से अंदाज पत्र आने की प्रतीचा की जा रही हैं। अंदाज पत्र के प्राप्त होते ही मंजूरी दिये जाने के बाद यह कार्य हाथ में लिया जाएगा।

t[THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b). The estimates are still .awaited from the Government »f

tEnglish, translation.